

**Central Administrative Tribunal  
Principal Bench New Delhi**

**CP No. 94/2019  
in  
OA No. 1309/2011**

This the 4<sup>th</sup> day of October, 2019

**Hon'ble Mr. A.K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

Subhash Chandra  
S/o Shri Sukhdeva Ram  
R/o Village & PO Bhimsar  
District Jhunjhunu  
(Rajasthan)

....Petitioner

(By Advocate : Shri L.C. Rajput)

Vs.

1. Shri Vijay Kumar Dev  
Chief Secretary  
Govt. of NCT of Delhi  
Secretariate,  
IP Estate  
New Delhi.
2. Shri V.K. Singh  
Chairman  
Delhi Subordinate Services Selection Board  
FC-18, Karkardooma Institutional Area  
Karkardooma  
Delhi.

...Respondents

(By Advocate : Shri Sameer Sharma)

**Order (Oral)****By Hon'ble Mr. R.N. Singh :**

Learned counsel for the petitioner submits that directions of this Tribunal in the aforesaid OA have been fully complied with.

2. In view of the above, the CP is closed. Notices are discharged.

**(R.N. Singh)**  
**Member (J)**

**(A.K. Bishnoi)**  
**Member (A)**

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